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GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)

.....

NEW DELHI: THE: 20TH MAY: 1980.

NOTIFICATION
INCOME TAX

No.3361(F.No.398/10/80-ITCC): In pursuance of sub-clause(iii) of Clause (44) of Section 2 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby makes the following amendment in the notification of the Government of India in the Department of Revenue 3133(F.No.404/22 TRO-WB/79-ITCC) dated 16.1.80 namely in the said Notification for the words and letters "Sarvshri C.R. Bhattacharjee and G.C. Biswas" the words and letters "Shri G.C. Biswas" shall be substituted.

Sd/-
(H. VENKATARAMAN)
DEPUTY SECRETARY TO THE GOVERNMENT OF INDIA

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P.N. Verma
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ASSISTANT DIRECTOR OF INSPECTION (RS&P).

* SHARMA *
4/6/80.